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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.07.2025

## **NOTICE**

Please take notice that the following matters listed in the Court – IV on 25.07.2025 were not taken up. The next date of hearing in the matters is **16.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition App.	Oravel Stays Ltd.	Shally Bhasin	Samar Bansal
	(AT) No. 55 of	Vs.		Sharmistha Ghosh-R1
	2022 & I.A. No.	Competition Commission of India &		Rukmini Bobde
	4360 of 2022	Ors.		Sonal Gupta-R2
				Vaibhav Gaggar
	Part Heard			Ela Bali-R3
				Vivek Pandey-R4
				Rukhmini Bobde
				Ishan Nagar
		With		
2.	Competition App.	Make My Trip (India) Pvt. Ltd. & Anr.	Anand S Pathak	Harish Malik
	(AT) No. 57 of	Vs.		Shama Nargis
	2022 & I.A. No.	Competition Commission of India &		Samar Bansal-R1
	1964, 1927, 2218,	Ors.		Sharmistha Ghosh
	of 2023			Rukhmini Bobde
				Sonal Gupta-R2
	Part Heard			Kokila Kumar-R3
				Rohan Arora-R5-10

By order of Hon'ble Chairperson -Sd/-Registrar